

ITEM NO.1501  
(For Judgment)

COURT NO.8

SECTION II-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 312/2018

RAJENDRA RAJORIYA

Appellant(s)

VERSUS

JAGAT NARAIN THAPAK & ANR.

Respondent(s)

Date : 23-02-2018 This appeal was called on for pronouncement of Judgment today.

For Appellant(s)

Mr. Raj Kishor Choudhary, AOR

For Respondent(s)

Mr. Arjun Garg, AOR

Mr. Harshvardhan Jha, Adv.

Ms. Yugandhara Pawar Jha, Adv.

Ms. Mayuri Shukla, Adv.

Mr. Adarsh Upadhyay, AOR

Hon'ble Mr. Justice N.V. Ramana pronounced the Reportable Judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice S. Abdul Nazeer.

The Appeal is allowed in terms of the signed Reportable Judgment.

(VISHAL ANAND)  
COURT MASTER (SH)

(TAPAN KUMAR CHAKRABORTY)  
COURT MASTER

(Signed Reportable Judgment is placed on the file)